

Minister of IRRIGATION be pleased to state :

(a) whether there has been a public demand for opening of a new Hydrological Observation and F.F. Circle at Bhubaneswar under the Central Water Commission ; and

(b) if so, whether Government are taking steps to open the circle at Bhubaneswar and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI HARINATHA MISRA) : (a) and (b). The Government of India have received requests to consider opening of a new hydrological observations and flood forecasting circle at Bhubaneswar from some Members of Parliament. In view of the need to economise expenditure, it may not be possible to open a new Circle at Bhubaneswar in near future.

Rural Areas Deserted Due to Unemployment

3280. SHRI CHITTA MAHATA : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) whether almost all the rural areas/villages in the country have become deserted owing to acute unemployment problem prevailing there ;

(b) if so, the details thereof and the steps Government proposed to take in the Seventh Five Year Plan to provide employment in the rural areas ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : (a) to (c). No such report has been received. However, the National Rural Employment Programme is being implemented since 1980-81 to generate employment in the rural areas. The Sixth Five Year Plan target of 300-400 million mandays generation annually is being achieved every year. The Rural Landless Employment Guarantee Programme was started in 1983-84 to provide employment opportunities for rural landless. Priority is being given to works in backward

areas, low wage pockets and in areas where there is large concentration of landless labour. During 1984-85, about 300 million mandays of employment is expected to be generated under this programme also. The Approach Paper to the Seventh Plan states that the emphasis on rural employment through these programmes will continue with better planning, monitoring and tighter organisation for effective implementation.

Massive Plan for Building Dwelling Units in Bombay with World Bank Aid

3281. SHRI SURAJ BHAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether with the offer of Dollar 280 million help from World Bank, Bombay prepared a massive plan to build 100,000 dwelling units a year, for a period of four years with Bank's specific condition that rent control would be lifted so that even the lowest income projects must be able to pay for themselves ;

(b) the time by which the Bombay plan will begin ;

(c) whether there have been some similar schemes for other Metropolitan cities also ; and

(d) if so, the progress in each case ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). Discussions are in progress with the World Bank for assistance to an Urban Development project in Bombay which is expected to include components of sites and services, slum upgradation and improvement of Municipal Infrastructure. However, the details of the components and the amount of loan will be finalised only after negotiations with the World Bank are completed.

(c) and (d). There are several Urban Development Projects in operation which are assisted by the World Bank such as Kanpur Urban Development Project,

Madras Urban Development Project-II and Calcutta Urban Development Project-III. These Projects have varying components and their progress is monitored by the Government from time to time.

Misuse Charges Levied by L. and D.O.

3282. SHRI SATISH AGARWAL : Will the Minister of WORKS AND HOUSING be pleased to refer to reply given to Unstarred Question No. 20 on 25 July, 1983 regarding misuse charges levied by L. and D.O. and state :

(a) the latest position and the last order of the Supreme Court in each case listed in Annexure II to the above noted question with related course of future action in each case ; and

(b) the precise details of the Supreme Court Order disposing of the matter listed as S. No. 5, 9 and 10 in the above noted Annexure II alongwith a copy of the exact order of Supreme Court in each case ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). The information, as reported by Land and Development officer, is given in the statement attached (See Cols. 365—376).

Copies of Supreme Court Judgement are available in the accessible documents.

Sale of Building Material by CPWD Engineers in Lodhi Colony

3283. SHRI DHARAM DASS SHASTRI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether large quantities of cement, glass-panes and other building material meant for maintenance of Government quarters in Lodhi Colony have been recently sold out to private parties by some engineers of the CPWD posted in the Lodhi Colony Enquiry Office ;

CPWD has apprehended the engineers involved in the disposal of the building materials ; and

(c) if so, full facts in this regard and the action taken against those engineers ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) Sale of large quantities of cement, glass-panes and other building materials meant for maintenance of Government quarters in Lodhi Colony to Private parties by some Engineers of CPWD has not yet been established.

(b) No, Sir.

(c) Does not arise.

Air-Conditioned Restaurant at Asian Games Village

3284. SHRI ATAL BIHARI VAJ-PAYEE : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether in the Asian Games Village an overhead water tank having an air-conditioned restaurant and viewing gallery was conceived ;

(b) whether the restaurant, etc. did not come up even after Rs. 35 lakhs were spent on the project ; and

(c) whether files related to the expenditure on the non-existing air-conditioning were shown to the audit ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes.

(b) DDA has reported that the construction of the structure of overhead water tank-cum-Restaurant-cum-Viewing Gallery had been completed and opened for use during Asian Games. The restaurant could not be commissioned and opened to the public on account of restrictions on entry in Asian Games Village during the Games.